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Title: Papers laid on the Table of the House by members/Ministers.

MR. DEPUTY-SPEAKER: Now, the House will take up Papers to be laid on the Table of the House.

THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY): I beg to lay on the Table--

(1) A copy each of the following papers (Hindi and English versions) under section 13 of the National Commission for Minorities Act, 1992:-

(a) (i) The Annual Report of the National Commission for Minorities for the year 2000-2001.

(Placed in Library, See No. LT 5960/07)

(ii) The Annual Report of the National Commission for Minorities for the year 2001-2002.

(Placed in Library, See No. LT 5961/07)

(b) (i) A copy of the Action Taken Memorandum (Hindi and English versions) on the recommendation contained in the Annual Report of the National Commission for Minorities for the year 2000-2001.

(Placed in Library, See No. LT 5960/07)

(ii) A copy of the Action Taken Memorandum (Hindi and English versions) on the recommendation contained in the Annual Report of the National Commission for Minorities for the year 2001-2002.

(Placed in Library, See No. LT 5961/07)

(c) (i) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Minorities for the year 2000-2001.

(Placed in Library, See No. LT 5960/07)

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Minorities for the year 2001-2002.

(Placed in Library, See No. LT 5961/07)

(2) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5960/07 & 5961/07)

(3) A copy of the National Commission for the Minorities (Group 'C' and 'D' posts) Recruitment Rules 2006 (Hindi and English versions) published in Notification No. G.S.R. 255(E) in Gazette of India dated the 26<sup>th</sup> April, 2006 under sub-section (3) of section 15 of the National Commission for Minorities Act, 1992.

(Placed in Library, See No. LT 5962/07)

(4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Minority Affairs for the year 2007-2008.

(Placed in Library, See No. LT 5963/07)

(5) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Minority Affairs for the year 2007-2008.

(Placed in Library, See No. LT 5964/07)

...(Interruptions)

**12.01 hrs.**

(At this stage Shri Dharmendra Pradhan and some other

hon'ble Members came and stood on the floor near the Table)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): I beg to lay on the Table--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5965/07)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the South Zone Cultural Centre, Thanjavur, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Zone Cultural Centre, Thanjavur, for the year 2004-2005.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5966/07)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2004-2005.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 5967/07)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Guwahati, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology and Applied Nutrition, Guwahati, for the year 2005-2006.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 5968/07)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Shillong, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology and Applied Nutrition, Shillong, for the year 2005-2006.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 5969/07)

(11) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2004-2005.

(ii) Annual Report of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5970/07)

(b) (i) Review by the Government of the working of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2004-2005.

(ii) Annual Report of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5971/07)

(c) (i) Review by the Government of the working of the M.P. Ashok Hotel Corporation Limited, Bhopal, for the year 2004-2005.

(ii) Annual Report of the M.P. Ashok Hotel Corporation Limited, Bhopal, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(12) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 5972/07)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU): On behalf of Shri Oscar Fernandes, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Labour and Employment for the year 2007-2008.

(Placed in Library, See No. LT 5973/07)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARANBHAI RATHWA): I beg to lay on the Table--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Ircon International Limited, New Delhi, for the year 2005-2006.

(ii) Annual Report of the Ircon International Limited, New Delhi, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5974/07)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Railway Information Systems, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Railway Information Systems, for the year 2005-2006.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5975/07)

THE MINISTER OF STATE IN THE DEPARTMENT OF HEAVY INDUSTRY, MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI KANTI SINGH): I beg to lay on the Table--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Bharat Yantra Nigam Limited and its subsidiaries, Allahabad, for the year 2005-2006.
- (ii) Annual Report of the Bharat Yantra Nigam Limited and its subsidiaries, Allahabad, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5976/07)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL): I beg to lay on the Table--

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (i) Review by the Government of the working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2005-2006.
- (ii) Annual Report of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5977/07)

- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 2007-2008.

(Placed in Library, See No. LT 5978/07)